

प्रश्नोत्तर से संबंधित परिशिष्ट

परिशिष्ट 'सोलह'

प्रश्न सं. [क. 6988]

[30/3/2017]

परिशिष्ट - 200

THE BOARD OF SECONDARY EDUCATION  
MADHYA PRADESH



## REGULATIONS

OF THE  
BOARD OF SECONDARY EDUCATION  
MADHYA PRADESH

20.03/17  
श्रीमती जन्म श्रीधर  
विद्यया विविद्या शिक्षा विभाग

Price.....

अनुभाग अधिकारी  
मध्यप्रदेश शासन,  
विद्यया शिक्षा विभाग

(Corrected upto 30-3-2000)

( 42 )

natural guardian or with a relation approved by the parents or natural guardian or with guardian approved by the head of the institution, or in a lodging reserved for pupils, of educational institutions and maintained under conditions approved by the head of the institution.


91. Every hostel and lodging referred to in regulation of this Chapter shall be open to inspection by the inspecting officers of the department or the head of the institution.


#### CHAPTER XVI--PRIVATE CANDIDATES

21. Private candidates shall be eligible to appear at the Board's examination, on the conditions laid down in these Regulations.

Candidates residing outside the state of Madhya Pradesh, may be permitted to appear privately at any examination of the Board, in accordance with the provisions of these regulations.

Provided further that all candidates, except Intermediate Candidates residing

  
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20.03.17

(श्री. आशीष कुमार शर्मा)  
सहायक शिक्षक

( 50 )

105. Notwithstanding anything contained in these regulations, the following candidates may also appear as private candidates:

- ( i ) Candidate who has passed the examination conducted by the Board, may appear at the subsequent examination of the same course in one or more subjects and such candidate shall, if successful, be entitled to a certificate of having passed the examination in the additional subject or subjects offered by him.

Provided that the choice of subject or subjects, is restricted to subject or subjects of one group only.

Provided also that he/she is not appearing at the full or part of any other Certificate Examination of the Board :

Provided further that the candidate may not offer the same subject or subjects as had been offered by him at the previous examination which he has passed.

#### CHAPTER XVII – EXAMINATION OF THE BOARD

106. The Board shall conduct the following examination :—

अनुमान अधिकारी  
मध्यप्रदेश शासन,  
शिक्षण विभाग

20.03.17

(अ.जी.पी. उच्च शिक्षण विभाग)  
संयोजक शिक्षण विभाग